

**Central Administrative Tribunal
Principal Bench**

OA No.701/2017

New Delhi, this the 25th day of October, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

Dr. (Prof) Adesh K. Gadpayle,
Aged 62 years, Group 'A',
S/o Shri Kisanji Antuji Gadpayle,
R/o D-7, Block-A,
Multistoried Apartments (Sindhu),
MP's Special Flats,
Baba Kaharak Singh Marg,
New Delhi-110001.

...Applicant
(By Advocate : Mayank Joshi for Shri Ashish Nischal)

Versus

Union of India,
Through its Secretary,
Ministry of Health and Family Welfare,
Nirman Bhawan,
New Delhi-110108

...Respondent

(By Advocate : Ms. Radhalakshmi R. For Shri Rajeev
Sharma)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman :-

Shri Mayank Joshi for Shri Ashish Nischal, learned
counsel appearing for applicant submits that he has been
instructed by his client to withdraw the OA. Permission is

accorded. OA is dismissed as withdrawn. There shall be no order as to costs.

(Pradeep Kumar)
Member (A)

(L. Narasimha Reddy)
Chairman

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